

89

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

ORIGINAL APPLICATION NO. 528 OF 1996

DATE OF ORDER : 11-6-1998

BETWEEN :

I. Ramaswamy ... Applicant

AND

1. The Chief General Manager,
Telecommunications, A.P. Circle,
Hyderabad.

2. The Assistant Director General (TE)
Department of Telecommunications,
Ministry of Telecommunications,
Sanchar Bhawan New Delhi.

3. Mr Mallikarjun, Sports Inspector
O/O Chief General Manager,
Telecommunications, A.P. Circle,
Hyderabad 500 001.

4. Mr T. Malliah, Sports Inspector,
O/O C.G.M., Telecommunications,
A.P. Circle, Hyderabad.

5. Mr S.A. Basha, Sports Inspector,
Office of the C.G.M., Telecommunications
A.P. Circle, Hyderabad. ... Respondents

Counsel for the Applicant - Shri Y. Vijay Sankar
Counsel for the Respondents - Shri N.R. Devaraj

CORAM :

The Hon'ble Shri R. Rangarajan : Member (A)

The Hon'ble Shri B.S. Jai Parameshwar : Member (J)

(Order per Hon'ble Shri R. Rangarajan, Member (A))

Heard Shri Y.V. Kishore for Shri Y. Vijay Sankar
for the Applicant and Shri N.R. Devaraj for the Respondents.

The Applicant in this O.A. has retired and hence the
O.A has become infructuous. In view of the above, the O.A.
is dismissed as infructuous. No costs.

(B.S. JAI-PARESHWAR)
MEMBER (J)

11-6-98

(R. RANGARAJAN)
MEMBER (A)

DICTATED IN OPEN COURT
DATED : 11-6-1998

...js/-

OA.528/96

Copy to:-

1. The Chief General Manager, Telecommunications, A.P.Circle, Hyd.
2. The Assistant Director General (TE), Deppt of Telecommunications, Ministry of Telecommunications, Sanchay Bhavan, New Delhi.
3. One copy to Mr. Y.Vijaya Sankar, Advocate, CAT., Hyd.
4. One copy to Mr.N.R.Davaraj, Sr.CGSC., CAT., Hyd.
5. One copy to D.R.(A), CAT., Hyd.
6. One duplicate copy.

srr

23/6/98

6

II COURT

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
M (J)

DATED: 11/6/98

ORDER/JUDGMENT

M.A./R.A./C.P.NO:

in

O.A.NO.

528/98

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLR:

